

(2019) 07 NCDRC CK 0013

National Consumer Disputes Redressal Commission

Case No: Consumer Case No. 878 Of 2019

Subhash Aggarwal & 2
Ors

APPELLANT

Vs

Punjab National Bank

RESPONDENT

Date of Decision: July 1, 2019

Acts Referred:

Securitization And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 " Section 17

Citation: (2019) 07 NCDRC CK 0013

Hon'ble Judges: Dr. S.M. Kantikar, J; Dinesh Singh, J

Bench: Division Bench

Advocate: Rachna Aggarwal

Final Decision: Disposed Off

Judgement